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C.A.No. 8115 OF 2001

ITEM No.5

Court No. 7

SECTION XV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. No.9 in  
Civil Appeal No.8115/2001

STATE OF RAJASTHAN & ANR.

Appellant (s)

VERSUS

M/S. NAV BHARAT CONSTRUCTION CO.

Respondent (s)

( With Appln(s). for modification of Court's Order dated 27.11.2001)

Date : 18/02/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE  
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Appellant (s) Mr. Ashwani Kumar, Sr. Adv.  
Respondent Mr. Ranjit Thomas, Adv.  
Mr. V.N. Raghupathy, Adv.  
Mr. Javed Mahmud Rao, Adv.

For Respondent (s) Mr. A.K. Ganguli, Sr. Adv.  
Applicants Mr. V. Krishna Murthy, Adv.  
Mr.T. Harish Kumar, Adv.  
Mr. P.R. Kovilan Poongkuntran, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.  
.SP2

Let this application be converted into a review petition and be placed before the learned Judges in Chambers, subject to, however, filing of an affidavit thereto since we are not inclined to take the application as modification application but simplicitor an application for review.

.SP1

(K.K. Chawla)  
Court Master

(D.D. Jindal)  
Assistant Registrar